

**LOK SABHA
UNSTARRED QUESTION NO.1552**

TO BE ANSWERED ON 4TH MARCH, 2016/PHALGUNA 14, 1937(SAKA)

Paternity Leave to Bank Employees

1552: SHRI V. ELUMALAI

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is considering to grant paternity leave to the bank employees;
- (b) if so, the details thereof;
- (c) whether Government has taken any steps in this regard so far; and
- (d) if so, the details thereof?

ANSWER

**The Minister of State in the Ministry of Finance
(Shri Jayant Sinha)**

(a) to (d): Yes Madam, Paternity Leave to bank employees has been accepted under the 10th Wage Negotiation Settlement signed between Indian Banks' Association (IBA) and the Unions/Associations of employees.

Male Employees with less than two surviving children shall be eligible for 15 days paternity leave during his wife's confinement and may be availed upto 15 days before or upto 6 months from the date of delivery of the child.

Sample Only

Sample Only